
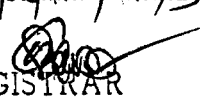
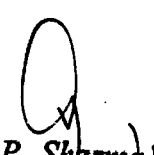
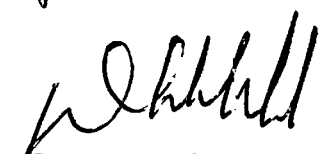


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.A./TA/MP. No. 1993 (in OA. 542/93)

Mohd. Idoo & Ors. Versus U.O. & Ors.

Date of Order	Orders
	<p align="center">This is an MP (in OA. No. <u>542/93</u>) for permission to file joint application in the OA. It is a D.B. Case & in order.</p> <p align="right">SO. (2)  9/9</p> <p align="right">12/9/93</p>
<p>14/9</p> <p>14-9-93</p> <p>Copy sent to the app. cell & resp. cell (M. Shrivastava) via 6887/6888 Date 23-9-93</p>	<p align="center">9-9-93</p> <p align="center">Mr. S. C. Sethi - Counsel for the applicants</p> <p align="center">Register & Put up in Court for admission 14-9-93 along with OA's</p> <p align="center"> REGISTRAR C.A.T., JAIPUR</p> <p align="center">14-9-93 Mr. S. C. Sethi - Counsel for applicant</p> <p align="center">The M.P. for joining together is allowed. M.P. stands disposed of.</p> <p align="center"> (O. P. Sharma) Administrative Member</p> <p align="right"> (D. L. Mehta) Vice-Chairman</p>